

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD BENCH  
Court 2**

MP/ CP(IB) 13 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.03.2021**

Name of the Company: PPG Asian Paints Pvt Ltd  
V/s  
Rajpal Abhikaran Pvt Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

Mr. Masoom K Shah, advocate, appeared on behalf of the Petitioner and requesting for time.

The prayer is allowed.

Mr. Nilesh P Udermani, advocate, appeared on behalf of the Respondent.

List the matter on 23.04.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 19<sup>th</sup> day of March, 2021

*Manorama*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**